

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2546**  
ANSWERED ON - 17/03/2021

**ACTION PLAN FOR BACKWARD CLASSES**

2546. DR. BANDA PRAKASH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government proposes to formulate any action plan to identify the most backward classes (MBCs) among all sections of the society;
- (b) if so, the details thereof and the time by when the said action plan is likely to be implemented; and
- (c) if not, whether Government is considering to formulate any special scheme for the MBCs of the society?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) & (b) The Commission to examine sub-categorization of OBCs(CESOB) has been constituted by the Government under the Chairpersonship of Justice (retd.) Ms. G. Rohini, to examine the issue of sub-categorization of OBCs. The Commission is yet to submit its report to the Government and presently its term is upto 31<sup>st</sup> July 2021.

(c) No Sir.

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